

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4960  
ANSWERED ON:07.05.2012  
MONITORING MECHANISM FOR TOLL  
Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of public and private agencies engaged in collection of toll tax throughout the country;
- (b) whether there are reports of people opposing these agencies and if so, the details thereof, State-wise;
- (c) whether the Government has come up with a system which monitors the agencies that are collecting toll tax;
- (d) if so, whether any complaints have been received/shortcomings ascertained with regard to these agencies through the said monitoring system during each of the last three years; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) The detail of fee collecting agencies are at Annexure-I.
- (b) There is no such report.
- (c) The agencies engaged in collection of toll tax are appointed through open competitive bidding process. Such agencies, remit fixed amount to Government irrespective of actual collection at the fee plaza. Fee collection is being monitored as per the provisions of the contract with the contractors or the concession agreement as the case may be.
- (d) & (e) The detail of the complaints received against the fee collecting contractor is at Annexure-II.